	CESTA FROM			
S/NO.	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
		Nill		
		MISC ORDER		
		Nill		
		I.O.ORDER		
1-4.	E/51616 & 52001- 52003/2018	I.O./62-65/2018	30/08/2018	31/08/2018
				150
				Asstt. Registrar Excise Branch- DB

ENS.

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

	WEELKY STATEMN EXCISE			
	CESTAT			
	CESTAT			
		04.09.2018 To 07.09.20	DATE OF	DATE ON WHICH ORDER DESPATCHED
S/NO.	APPEAL NO.	ORDER NO.	ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	
		FINAL ORDER		
		PHVID OIL		7.0000000000000000000000000000000000000
	= 150757/2019	FO/52661/2018	03/08/2018	05/09/2018
1.	E/30/3/12010	FO/52664/2018	03/08/2018	05/09/2018
2	E/50598/2018	FO/52665-52667/2018	03/08/2018	05/09/2018
3-5.	E/51286,51288, 51292/2018	10/32003 5200		05/09/2018
6-18.	E/56545,56548,56177, 56178,56547,56181, 56549,56180,56546, 56179,56544,56551,	FO/52682-52694/2018	03/08/2018	
19.	56550/2013 E/M/50592/2018 IN	FO/52695/2018	03/08/2018	05/09/2018
	E/51698/2018	FO/52696-52697/2018	03/08/2018	05/09/2018
20-21.	E/52498 & 52588/2016	FO/52696-52697/2018 FO/52698-52699/2018	03/08/2018	05/09/2018
22-23.	E/51611-51612/2018	FO/52698-52699/2018 FO/52700-52701/2018	03/08/2018	05/09/2018
24-25.			03/08/2018	05/09/2018
26.	E/51715/2018	FO/52703/2018	03/08/2018	05/09/2018
27.	E/51440/2018	FO/52704/2018 FO/52708-52709/2018	03/08/2018	05/09/2018
28-29	. E/50824 & 50858/2018	FU/32/08-32/09/2018		
		MISC ORDER		
		MISC ORDER		
1.	E/misc/50801/2018 in E/159/2011	MO/50600/2018	06/09/2018	06/09/2018
				Asstt. Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

S/NO.	EXCIS CESTA FROM			
	APPEAL NO.	ORDER NO.	DATE OF ORDER RECIVED FROM THE PS TO HON'BLE PRESIDENT/V ICE PRESIDENT/M EMBERS	DATE ON WHICH ORDER DESPATCHED
		FINAL ORDER		
		MISC ORDER		
		I.O. ORDER		
		NILL		
				Asstt. Registrar Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.